

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 23/TT/2021

Subject	:	Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for thirteen no. of assets under "System Strengthening-XX" in Southern Region.
Date of Hearing	:	17.8.2021
Coram	:	Shri P.K. Pujari, Chairperson Shri I. S. Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member
Petitioner	:	Power Grid Corporation of India Ltd.
Respondents	:	Karnataka Power Transmission Corporation Ltd. & Others
Parties present	:	Shri S. Vallinayagam, Advocate, TANGEDCO Shri S. S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri Ved Prakash Rastogi, PGCIL Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. Due to paucity of time, the Petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.
3. Learned counsel for TANGEDCO prayed a week's time to file reply in the instant matter.
4. The Commission directed the Respondents including TANGEDCO to file its reply by 28.8.2021 with advance copy of the same to the Petitioner and the Petitioner to file rejoinder, if any, by 3.9.2021. The Commission further directed the parties to adhere to the specified timeline and observed that no extension of time shall be granted.



5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

